

REPORT OF THE TEXTILE ENQUIRY COMMITTEE

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table a copy of the Report of the Textile Enquiry Committee, 1958 [Placed in Library, See No LT-803/58]

FIRST REPORT OF COMMITTEE FOR MEASURES AGAINST FLOODS IN DELHI

The Minister of Works, Housing and Supply (Shri K. C. Reddy): I beg to lay on the Table a copy of the First Report of the Committee for planning measures against floods and similar calamities in Delhi: [Placed in Library, See No LT-804/58]

NOTIFICATIONS UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): On behalf of Shri K D Malaviya, I beg to lay on the Table under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of each of the following Notifications —

- (1) G S R No 432 dated the 29th May, 1958
- (2) G S R No 436 dated the 1st June, 1958
- (3) G S R No 441 dated the 1st June, 1958

containing the Minerals Conservation and Development Rules, 1958 [Placed in Library, See No LT-805/58]

DELHI ELECTORAL COLLEGE (ELECTION OF MEMBERS) RULES

The Deputy Minister of Law (Shri Hajarnavis): I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy containing the Delhi Electoral College (Election of Members) Rules, 1958 published in Notification No. G. S. R. 603 dated the 11th July, 1958 [Placed in Library, See No. LT-806/58]

श्री भक्त वरान : (गढ़वाल) अध्यक्ष महोदय, देहली इलेक्टोरल कॉलेज (इलेक्शन ऑफ मेम्बर्स) रूलर्स, १९५८, के अन्तर्गत चुनाव तो कल ही हो चुके जब कि ये रूल ब्राज सदन के सम्मुख पेश किये जा रहे हैं। मैं यह पूछना चाहता हूँ कि जब सदन की बैठक इस से पहले से हो रही थी तो ये रूल चुनाव होने से पहले क्यों नहीं यहाँ पेश किये जा सके ?

Mr. Speaker: The hon Member wants to know how the elections took place yesterday

Shri Hajarnavis: I will place the information regarding this before the House

Mr. Speaker. A Short Notice Question may be tabled on this

NOTIFICATIONS UNDER REPRESENTATION OF THE PEOPLE ACT

Shri Hajarnavis: I beg to lay on the Table under sub-section (3) of Section 169 of the Representation of the People Act, 1951, a copy of each of the following Notifications making certain further amendments to the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956 —

- (1) G S R No 433 dated the 29th May 1958
- (2) G S R No 527 dated the 26th June 1958 [Placed in Library, See No LT-807/58]

UNIVERSITY GRANTS COMMISSION (TERMS AND CONDITIONS OF SERVICES OF EMPLOYEES) RULES

The Deputy Minister of Finance (Shri B. K. Bhagat): On behalf of Dr K L Shrimali, I beg to lay on the Table under sub-section (3) of section 25 of the University Grants Commission Act, 1956, a copy of the Notification No G. S. R. 593 dated the 12th July 1958 containing the University Grants Commission (Terms